## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION FOR WHOM

D. CHANDRA GUPTA.

2. For T.K. Bhaskar Poiyadashini. N Keedli Krisma Alak Jewin

Counsel for Petitioner

## ORDER

Counsel for both the parties present. This Petition is connected to TCP 5/2016, which is posted to 3.8.2017 for further hearings. Hence, this case is also posted along with TCP 5/2016, on 3.8.2017. Put up on 3.8.2017 at 10.30 A.M.

I -v= yazade

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief T Member (Judicial)

PAM